



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Aug/202526/9**DATED:** 18/09/2025Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Aug/202526/9 dated 18/09/2025 of Norms Committee - V for the year 2025-26 was held on 18/09/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00002151AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the The license was issued as per SION. The firm has requested for consideration of technical specifications of import item of 58% Linen 42% Viscose Fabric Width 52" and GSM195 (+/- 10%) as per Foreign Suppliers Test Report No SHAT07448308 dated 26.10.2022 in place of. 55% Linen 45% Viscose Fabric Width 52" and GSM195 (+/- 10%) as per Bill of Entry No 3520609 dated 29.11.2022. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product and the raw materials to explain their case. The case stands deferred.	

Case No.	2 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	VIOLET APPARELS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM REVIW00003753AM25			
RA File Number	052404000371 AM13			
Licence No and Date	0510341894/28/12/2012			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies short Dress Embroided Strap Cami With Lining	7500	Chiffon Knitted 100% Polyester (Shell) 75 GSM +_10%	10875

	made of Chiffon Knitted 100% Polyester (Shell) 75 GSM +_ 10% and Poly Interlock 100% Polyester for Lining 110 GSM +_ 10%. Fabric. (Sytle No. 50836)	NOS		SQM
			Poly Interlock 100% Polyester for Lining 110 GSM +_ 10%	9983 SQM
2	Ladies Embroided Lace Top Made of 95% Polyester 5% Nylon Elastane (Marcella) 220 GSM +_ 10% and 100% Nylon Lace (trim) and 100% Nylon Spot Mesh 60 GSM +_ 10% Fabirc (Sytle No. 19820)	12500 NOS	Marcella Knitted Fabric (95% Polyester 5% Nylon Elastane) 220 GSM +_ 10%	3795 SQM
			100% Nylon Lace (trim)	9075 SQM
			100% Nylon Spot Mesh (60 GSM +_ 10%)	12500 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	3 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00004473AM25
RA File Number	052404000739 AM20
Licence No and Date	0510413724/27/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty.
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				Recommended
1	Mens Shirt Mfd Of 100% Cotton Woven Dyed Fabric GSM 115 +/-10% STYLE OD204PFS54	3250 NOS	100% Cotton Woven Dyed Fabric Width 57" (Cutt 55") GSM 115 +/-10%	7865 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	4 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	018505000267AM21
RA File Number	052404000228 AM21
Licence No and Date	0510414903/17/08/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted proper CAD and stated that the Central Silk Board had approved their norms with 3% wastage. Accordingly, based on the recommendation of the technical authority, the Committee decided to ask the firm to appear for PH to explain the case alongwith sample of the export item. The case stands deferred.	

Case No.	5 / NC/5/MEET/Aug/202526/9
Case Status	Case Rejected
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001317AM26
RA File Number	018405000702 AM21
Licence No and Date	0310837964/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Oct/202324/18 date 08/11/2023 and now; the firm again requested for review with	

the same documents and CADs. But firm did not provide the proper justification for higher requirement. Accordingly, based on the deliberation and the recommendation of the technical authority, the committee decided that the status quo may be maintained in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	6 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00005072AM25
RA File Number	039404000607 AM21
Licence No and Date	0310839597/18/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Oct/202223/12 date 20/10/2022 and now; the firm has requested again to review the earlier decision of the norms committee, but still they have not replied against the DL issued earlier for their review application. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to indicate clearly in tabular form what amendment is required in approved norms whether in export or import description.
2. Firm to submit the amended copy of license copy marking/ highlighting the amendment and copy of shipping bill marking the description of export item where amendment is required.
3. Please submit the complete calculation for the requirement of fabrics (in Sq. meter) based on CAM /CAD other details, indicating net quantity and wastage separately and also submit the CAD copy.

The case stands deferred.

Case No.	7 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001099AM26
RA File Number	05AA04023339 AM21
Licence No and Date	0511000735/12/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical

authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Geogrid (Technical Textile Grid) Low Elongation Yarn	95000 NOS	Industrial Polyester yarn High Tenacity 2000D 384F Low Elongation Yarn	60000 KGS
			PVC Resin Standard Quality	25000 KGS
			Rubber Antioxidant Kumanox 13	15000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	8 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00004794AM25
RA File Number	NA
Licence No and Date	0511001358/18/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export decorative pillows. The firm has not submitted measurement sheet for export items and also submitted CADs without mentioning export item serial number and images of export items are not submitted. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the docs with response to above mentioned queries in coloured readable PDF form.

The case stands deferred.

Case No.	9 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00004803AM25
RA File Number	05AX04000907 AM22
Licence No and Date	0511008755/10/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DECORATIVE PILLOW MFD OF 100% POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING (FOR FRONT PORTION) GSM 670+/-10%) WITH BACK OF INDIGENOUS 100% COTTON WOVEN DYED FABRIC WIDTH 54? GSM 210+/-10% (style: 060-16-0185)	1562 NOS	100 % POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING WIDTH 54 INCHES GSM 670 PLUS MINUS 10 %	770.400 SQM
2	DECORATIVE PILLOW MFD OF 100% POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING (FOR FRONT PORTION) GSM 670 +/-10%) WITH BACK OF INDIGENOUS 100% COTTON WOVEN DYED FABRIC WIDTH 54? GSM 210+/-10% (style: 060-16-2822)	1598 NOS	100 % POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING WIDTH 54 INCHES GSM 670 PLUS MINUS 10 %	438 SQM
3	DECORATIVE PILLOW MFD OF 100% POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING (FOR FRONT PORTION) GSM 670+/-10%) WITH BACK OF INDIGENOUS 100% COTTON WOVEN DYED FABRIC WIDTH 54? GSM 210+/-	1598 NOS	100 % POLYESTER WOVEN DYED FABRIC WITH POLYURETHANE COATING WIDTH 54 INCHES GSM 670 PLUS MINUS 10 %	438 SQM

	10% (style: 060-16-8399)			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	10 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001103AM26
RA File Number	05AX04001328 AM22
Licence No and Date	0511011308/23/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Geogrid (Technical Textile Grid) Low Elongation Yarn	114000NOS	Industrial Polyester Yarn High Tenacity 2000D 3000D 384F	72000 KGS
			PVC Resin Paste or Suspension Grade Standard Quality	31200 KGS
			Nitrile Butadiene Rubber Heat Resistant	16800 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	11 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SIMPLY SUEDES
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00005674AM25
RA File Number	04AX04000013 AM23
Licence No and Date	0411003092/12/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Feb/202223/28date 21/02/2023 and now; the firm has again requested to review the earlier decision of the norms committee. But, the firm has not submitted the complete information again and again to review the quantity granted. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product and the raw materials to explain their case. The case stands deferred.	

Case No.	12 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00004810AM25
RA File Number	05AX04002071 AM23
Licence No and Date	0511015779/11/11/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted size and image of the pillow. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the size and image of the pillow. The case stands deferred.	

Case No.	13 / NC/5/MEET/Aug/202526/9
Case Status	Case Rejected

Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001209AM26
RA File Number	05AX04002326 AM23
Licence No and Date	0511015827/15/11/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jun/202324/7 date 14/06/2023 and now; the firm again requested for review their case. The export items are babies' dresses, Girls shirt shorts. The qty. of inputs is recommended on the basis of CADs, measurement, Images and fabrication of export items. Now firm has submitted revised CADs with higher input quantity without giving any reason/justification. Accordingly, based on the deliberation and the recommendation of the technical authority, the committee decided that the status quo may be maintained in this case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	14 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00004915AM25
RA File Number	05AX04002985 AM23
Licence No and Date	0511016788/10/01/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export various type of made-up items made from two or more fabrics. The firm has submitted only images of the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/Laymarker, measurement and use of each input fabric in the final product. The case stands deferred.	

Case No.	15 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00006664AM24
RA File Number	05AX04002359 AM24
Licence No and Date	0511021900/06/11/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the manufacture process in detail.
2. Firm to submit the justification of 5 % wastage in fabric with wastage at each stage of manufacture.
3. Firm to submit the clarification, as the import and export item is same.

The case stands deferred.

Case No.	16 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	LAVIOSA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001157AM26
RA File Number	08AX04002038 AM24
Licence No and Date	0811010744/12/02/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GEOSYNTHETIC CLAY LINER NET CONTENT WOVEN GEOTEXTILE ROLLS (1000000 x 13.71% = 137100.00 SQM) NON WOVEN GEOTEXTILE ROLLS (1000000 x 17.60% = 176000.00 SQM) BENTONITE (1000000 x 0.45% = 4500 MT.)	1000000 SQM	WOVEN GEOTEXTILE ROLLS WASTAGE ((1000000 SQM. x 13.71%) = 137100.00) (KGS.)	1080000 SQM
			NON WOVEN GEOTEXTILE ROLLS WASTAGE (1000000 SQM. x 17.60%) = 176000.00 (KGS.)	1080000 SQM
			BENTONITE (1000000 SQM. x 0.0045) = 4500	4500 MTS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	17 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	S.S. EXIM
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001379AM26
RA File Number	06AX04000098 AM25
Licence No and Date	0611002723/29/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	RUGS FOR DOGS (Containing imported fabric 100% POLYESTER COATED FABRICS GSM 280 +/- 10% QTY. 3048 KGS. Must be reflected on Shipping Bills)	3200 NOS	100% POLYESTER COATED FABRICS GSM 280 +/- 10%	3200 SQM
2	RUGS FOR DOGS (Containing imported fabric 100% POLYESTER COATED FABRICS GSM 340 +/- 10% QTY. 6000KGS. Must be reflected on Shipping Bills)	6300 NOS	100% POLYESTER COATED FABRICS GSM 340 +/- 10%	6300 SQM
3	RUGS FOR DOGS (Containing imported fabric 100% POLYESTER COATED PRINTED FABRICS GSM 340 +/- 10% QTY. 286KGS. Must be reflected on Shipping Bills)	300 NOS	100% POLYESTER COATED PRINTED FABRICS GSM 340 +/- 10%	300 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	18 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001388AM26
RA File Number	05AX04002021 AM25
Licence No and Date	0511027938/24/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style No.SMGW25300-C01, SMGW25300-C02	4120 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC, GSM - 310 (+/-10%)	7732.002 SQM
2	GIRLS BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style no. SLTW25300-C01, SLTW25300-C02	2678 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC, GSM - 310 (+/-10%)	6919.164 SQM
3	BOYS BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style no. SMBW25300-C02, SMBW25300-C01	2987 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC, GSM - 310 (+/-10%)	5617.488 SQM

4	BOYS BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style no. SBBW25300-C01, SBBW25300-C02	2163 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED PRINTED FABRIC, GSM - 310 (+/-10%)	6007.990 SQM
5	BABIES BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED DYED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style no. SSGW25200T-C01	1236 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED DYED FABRIC, GSM - 310 (+/-10%)	1413.255 SQM
6	BABIES BATH ROBE MADE OF 100% POLYESTER FLANNEL FLEECE KNITTED DYED FABRIC (GSM - 310 (+/- 10%) WITH LINING 65% POLYESTER 35% COTTON KNITTED FABRIC (Indigenous) style no. SSBW25200T-C01	2060 PCS	Fabric to be used in the Garment 100% POLYESTER FLANNEL FLEECE KNITTED DYED FABRIC, GSM - 310 (+/-10%)	2389.162 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	19 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001377AM26
RA File Number	05AX04002187 AM25
Licence No and Date	0511028214/09/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL).The firm has not submitted CAD for input fabric of each export product. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD for input fabric of each export product identifying each with respective input.

The case stands deferred.

Case No.	20 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM REVIW00001265AM26
RA File Number	05AX04002249 AM25
Licence No and Date	0511028311/15/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD/CAM has not been given for the item Synthetic PVC leather, Synthetic PU leather and 100% Polyester Fabric for lining, therefore to provide the same.
2. Firm to submit the dimension of bag with calculation of the requirement of all the raw material, based on CAD and to give net content and wastage separately.
3. Firm to submit the justification of 53% wastage of Synthetic PVC leather.

The case stands deferred.

Case No.	21 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	NOMAD ORIGINALS OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00004243AM25
RA File Number	05AX04002636 AM25
Licence No and Date	0511029029/20/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	22 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00004270AM25
RA File Number	05AX04002789 AM25
Licence No and Date	0511029086/21/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the generic name of export product.
2. Firm to submit the manufacture process in detail justifying 23.2 % wastage and wastage at each stage of manufacture.
3. Please submit the commercial value of wastage generated.

The case stands deferred.

Case No.	23 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00004335AM25
RA File Number	05AX04002839 AM25
Licence No and Date	0511029177/25/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the generic name of export product.
2. Firm to submit the manufacture process in detail justifying 23.2 % wastage and wastage at each stage of manufacture.
3. Please submit the commercial value of wastage generated.

The case stands deferred.

Case No.	24 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00004412AM25
RA File Number	03AX04004337 AM25
Licence No and Date	0311039140/29/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric (Giving serial number of import item on CAD) with details for the making export item.
2. Firm to submit the complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.
3. Firm to submit the dimension of export item with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage.

The case stands deferred.

Case No.	25 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005490AM25
RA File Number	32AX04000668 AM25
Licence No and Date	3211008215/07/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm one export item is Ladies Sweat Shirt. Inputs used shell fabric, riba and interlining. Two CADs are required, one for shell and other for ribs. Firm has submitted 6 CADs. Relevant CAD was not submitted. Firm have replied that their CAD system is out of order and they are fixing it with software engineer. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant CAD giving time of 20 days.

The case stands deferred.

Case No.	26 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005568AM25
RA File Number	32AX04000674 AM25
Licence No and Date	3211008231/09/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted .2 measurement charts for each product and 2 CADs for each input. Documents are blurred as earlier. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant CAD for each input and relevant measurement chart for each export product. The Coloured image of both garments. All documents may be clear and readable. The case stands deferred.	

Case No.	27 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005656AM25
RA File Number	32AX04000686 AM25
Licence No and Date	3211008253/15/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD. Firm have replied that their CAD system is out of order and they are fixing it with software engineer. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant CAD giving time of 20 days. The case stands deferred.	

Case No.	28 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005709AM25
RA File Number	32AX04000690 AM25
Licence No and Date	3211008266/17/01/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD. Firm have replied that their CAD system is out of order and they are fixing it with software engineer. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant CAD giving time of 20 days.

The case stands deferred

Case No.	29 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005785AM25
RA File Number	05AX04003679 AM25
Licence No and Date	0511030448/22/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	QUILT (210 X 160) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	20 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	160 SQM
2	QUILT (100 X 100) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	15 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	59 SQM
3	QUILT (210 X 160) CMS MADE OF FRONT PATCH 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) &	20 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	102 SQM

	FILLING: 100% POLYESTER (INDIGENOUS)			
4	QUILT (100 X 100) CMS MADE OF FRONT PATCH 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	15 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	34 SQM
5	QUILT (210 X 160) CMS MADE OF FRONT PATCH 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	20 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	184 SQM
6	QUILT (100 X 100) CMS MADE OF FRONT PATCH 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	15 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	54 SQM
7	QUILT (210 X 160) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	20 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	114 SQM
8	QUILT (100 X 100) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	15 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	47 SQM
9	QUILT (210 X 160) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	20 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	158 SQM

10	QUILT (100 X 100) CMS MADE OF FRONT PATCH & BORDER 100% COTTON PRINTED WOVEN FABRIC GSM 104(+/-10%) & 100% COTTON (INDIGENOUS) BACK 100% COTTON (INDIGENOUS) & FILLING: 100% POLYESTER (INDIGENOUS)	15 NOS	100% COTTON PRINTED WOVEN FABRIC GSM 104 (+/- 10%)	59 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	30 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	SHREE MALANI COMFORT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00005842AM25
RA File Number	09AX04000974 AM25
Licence No and Date	0911008901/24/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ZIP COVERS FOR MATTRESSES Valevag 90x200F/120x200f/140x200 F/160x200F/180x200f	11175 NOS	Non Woven Fabric	7687.950 KGS
			Jakobsli Fabric 2.30M	19096.670 MTR
			THERMO BONDED Wadding (100,150,200,400 GSM)	21191.150 KGS

			Havnnnes Fabric 2.16M	19712.700 MTR
2	ZIP COVERS FOR MATTRESSES Valevag 90x200ef/140x200 EF/160x200ef/180x200ef	8500 NOS	Non Woven Fabric	6091.310 KGS
			Jakobsli Fabric 2.30M	14525.430 MTR
			THERMO BONDED Wadding (100,150,200,400 GSM)	16118.550 KGS
			Havnnnes Fabric 2.16M	14994 MTR
3	ZIP COVERS FOR MATTRESSES Vesteroy 90x200F/120x200f/140x200 F/160x200F/180x200f	11000 NOS	Non Woven Fabric	7325.010 KGS
			Jakobsli Fabric 2.30M	22678.420 MTR
			THERMO BONDED Wadding (100,150,200,400 GSM)	15038.100 KGS
			Havnnnes Fabric 2.16M	21223.125 MTR
4	ZIP COVERS FOR MATTRESSES Vesteroy 90x200ef/140x200 EF/160x200ef/180x200ef	9000 NOS	Non Woven Fabric	5993.190 KGS
			Jakobsli Fabric 2.30M	15379.870 MTR
			THERMO BONDED Wadding (100,150,200,400 GSM)	10120.950 KGS

			Havannes Fabric 2.16M	14089.940 MTR
5	ZIP COVERS FOR MATTRESSES Vestmarka 90x200f/140x200 F/160x200f/180x200f	13000 NOS	Non Woven Fabric	8886.150 KGS
			Brattholmen Fabric 2.15M	22215.370 MTR
			THERMO BONDED Wadding (100,150,200,400 GSM	14762.470 KGS
			Havannes Fabric 2.16M	18632.250 MTR
6	ZIP COVERS FOR MATTRESSES Vestmarka 90x200ef/140x200 EF/160x200ef/180x200ef	5000 NOS	Non Woven Fabric	3320.100 KGS
			Brattholmen Fabric 2.15M	8544.370 MTS
			THERMO BONDED Wadding (100,150,200,400 GSM	5677.870 KGS
			Havannes Fabric 2.16M	7166.250 MTS
7	ZIP COVERS FOR MATTRESSES Vagstranda 90x200ef/140x200 EF/160x200ef/180x200ef	2500 NOS	Non Woven Fabric	1750.210 KGS
			Jakobsli Fabric 2.30M	4272.180 MTS
			THERMO BONDED Wadding (100,150,200,400 GSM	4906.120 KGS

			Havnnnes Fabric 2.16M	5236.870 MTS
8	ZIP COVERS FOR MATTRESSES Vagstranda 90x200ef/140x200 EF/160x200ef/180x200ef	3000 NOS	Non Woven Fabric	2100.260 KGS
			Jakobsli Fabric 2.30M	5126.620 MTS
			THERMO BONDED Wadding (100,150,200,400 GSM	5887.350 KGS
			Havnnnes Fabric 2.16M	6284.250 MTS
9	ZIP COVERS FOR MATTRESSES Vannareid 80x200 F	3000 NOS	Non Woven Fabric	1680.210 KGS
			Brattholmen Fabric 2.15M	6945.750 GRS
			THERMO BONDED Wadding (100,150,200,400 GSM	1237 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	31 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AMKO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00006285AM25
RA File Number	05AX04003998 AM25

Licence No and Date	0511030968/18/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD for each input fabric clearly identifying it with the input serial number. 2. Firm to submit the coloured image of each export product. 3. Firm to submit the manufacturing flow chart. 4. For each export product, 2% wastage has been claimed. For similar products, it may be ok but not 2% wastage for different products. Firm may clarify. 5. How 2% waste has been arrived at for each export product. The case stands deferred	

Case No.	32 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	FABRO LEATHER INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00006304AM25
RA File Number	13AX04000379 AM25
Licence No and Date	1311003703/19/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PARTS OF SEAT (CAR SEAT COVER) CONTENT OF 100% POLYESTER FABRIC 210 TO 290 GSM +/-10% PLAIN DYED FABRIC 1035294 SQ.MTR AND CONTENT OF 100% POLYESTER FABRIC 210 TO 290 GSM +/-10% BURN OUT FABRIC 345098 SQ.MTR	66476 NOS	100% POLYESTER FABRIC 210 TO 290 GSM +/-10% PLAIN DYED FABRIC	1087058 SQM
			100% POLYESTER FABRIC 210 TO 290 GSM +/-10% BURN OUT FABRIC	362353 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	33 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	ATICK HOME TRENDS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00006466AM25
RA File Number	32AX04000768 AM25
Licence No and Date	3211008495/28/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm claimed 5% wastage. Firm has not submitted process flow chart and stage wise wastage. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the process flow chart and stage wise wastage for each export products. The case stands deferred.	

Case No.	34 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00006588AM25
RA File Number	06AX04000496 AM25
Licence No and Date	0611003428/06/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD for the export items indicating description of each thickness of Rubber Sheet, giving efficiency and calculation for the requirement of fabric and Rubber Sheet (separately for each export item). 2. Please submit the justification for wastage, as shown in 4 E table with Photograph and drawing /design of each export item and if, indigenous items are used, it is to indicate in 4 E column.	

3. Firm to submit the calculation of the requirement of import items based on CAD indicating, correct net content and wastage separately.

The case stands deferred.

Case No.	35 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001104AM26
RA File Number	32AX04000146 AM26
Licence No and Date	3211009080/28/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the submit CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	36 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001105AM26
RA File Number	32AX04000145 AM26
Licence No and Date	3211009081/28/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD for each input fabric clearly marking over each CAD the input description/serial number. 2. Firm to submit the Colored image displaying use of more than one fabric in the respective export product. 3. Firm to submit the measurement chart for each export product clearly marking the export product related to respective measurement chart.	

The case stands deferred.

Case No.	37 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001112AM26
RA File Number	05AX04000732 AM26
Licence No and Date	0511032946/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 71% RAYON 27% POLYESTER 2% SPANDEX YARN DYED WOVEN FABRIC GSM 160+/-10% STYLE NO. TB515181MI	1078 NOS	Fabric to be used in the Garment 71% RAYON 27% POLYESTER 2% SPANDEX YARN DYED WOVEN FABRIC GSM 160+/-10%	4204 SQM
2	LADIES JACKET MADE OF 57% COTTON 41% POLYESTER 2% ELASTANE DYED KNITTED FABRIC GSM 290+/-10% AND 100% COTTON DYED KNITTED FABRIC GSM 330 +/-10% STYLE NO. 241502, CP553 H-25	5239 NOS	Fabric to be used in the Garment 57% COTTON 41% POLYESTER 2% ELASTANE DYED KNITTED FABRIC GSM 290+/-10%	14407 SQM
			Fabric to be used in the Garment 100% COTTON DYED KNITTED FABRIC GSM 330+/-10%	1834 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	38 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001120AM26
RA File Number	03AX04000910 AM26
Licence No and Date	0311044289/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Silk Liner made from 100 % Silk Fabric width 90 CM GSM 32	6000 PCS	100 % Silk Fabric width 90 CM GSM 32	28728 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001130AM26
RA File Number	07AX04000320 AM26
Licence No and Date	0711014565/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical

authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN SHAWL COLLAR JACKET, MADE UP OF 95 % COTTON 5% RECYCLE COTTON WOVEN DENIM FABRIC, GSM 236, STYLE D74592	4171 NOS	95% Cotton 5% Recycle Cotton, Solid Woven Denim Fabric, Width 61 Inch, GSM 236	17224.020 SQM
2	MEN SHACKET, MADE UP OF 55% WOOL 40% POLYESTER 5% OTHER FIBERS WOVEN FABRIC GSM 560 STYLE No 132J0875	1900 NOS	55% Recycled Wool 40% Polyester 5% Other Fibers, woven Yarn Dyed fabric, width 59 Inches, GSM 560	5928.880 SQM
			55% polyester 45% viscose twill Woven Lining Fabric, width 55 inches GSM 88	6025 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	40 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001131AM26
RA File Number	07AX04000319 AM26
Licence No and Date	0711014566/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty.
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				Recommended
1	WOVEN WIDE LEG TRACK PANT (WOMEN), MADE 97% POLYESTER 3% ELASTANE, GSM 225, STYLE S2425W138	70000 NOS	97% RECYCLED POLYESTER 3% ELASTANE SOLID DYED SATIN WOVEN FABRIC, WIDTH 55 INCHES GSM 225	173939.420 SQM
			100% POLYESTER TRICOT KNITTED LINING FABRIC, WIDTH 60 INCHES, GSM 90	21336.040 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	41 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001134AM26
RA File Number	07AX04000337 AM26
Licence No and Date	0711014573/28/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to men's waistcoat. The firm has not submitted the CAD. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD for correct assessment of quantity claimed. The case stands deferred.	

Case No.	42 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001142AM26
RA File Number	05AX04000737 AM26
Licence No and Date	0511032970/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS ENSEMBLES MADE OF 95% RECYCLE POLYESTER 5% SPANDEX KNITTED DYED SEQUENCE FABRIC GSM 612 (TOLERANCE +/- 10%)	4120 SET	95% RECYCLE POLYESTER 5% SPANDEX KNITTED DYED SEQUENCE FABRIC GSM 612 (TOLERANCE +/- 10%)	4943.580 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	43 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001149AM26
RA File Number	06AX04000104 AM26
Licence No and Date	0611003655/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD for each input, properly identifying each CAD with the respective input.
2. Firm to submit the colored image of each product, displaying use of more than one fabric in coloured image of garment.
3. Firm to submit the measurement chart for each export product, clearly identifying each measurement chart with specific product.

The case stands deferred.

Case No.	44 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001150AM26
RA File Number	32AX04000147 AM26
Licence No and Date	3211009079/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	45 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001153AM26
RA File Number	06AX04000108 AM26
Licence No and Date	0611003656/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens /Ladies Breeches of Knitted Fabric (The content Dyed Knitted Fabric Nylon 75% Spandex 25% GSM 330 (+/-10%) width 52 to 57 inch (+/-10%) containing 11428.67 SQM) (ITC HS Code 61046300)	7742 NOS	Relevant type of Fabric Dyed Knitted Fabric Nylon 75% Spandex 25% GSM 330 (+/- 10%) width 52 to 57 inch	12000.100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	46 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001158AM26
RA File Number	03AX04001016 AM26
Licence No and Date	0311044327/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item No. 1: Mens Jacket

Qty: 160 NOS

Import Items:

S. No.	Item Description	Qty. recommended
1	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	452.800 SQM
2	Metal Button Cap Part (a)	1440 PCS
3	Metal Button Hook Part (b)	1440 PCS

4	Metal Button Loop Part (c)	1760 PCS
5	Metal Button Rivet Part (d)	1760 PCS
6	Polybag	160 PCS

Export Item No. 2: Mens Shorts

Qty: 205 NOS

Import Items:

S. No.	Item Description	Qty. recommended
7	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	431 SQM
8	Metal Button Cap Part (a)	615 PCS
9	Metal Button Hook Part (b)	615 PCS
10	Metal Button Loop Part (c)	615 PCS
11	Metal Button Rivet Part (d)	615 PCS
12	Velcro Loop (20 mm)	20 MTR
13	Velcro Hook (20 mm)	20 MTR
14	Label - Washcre	205 PCS
15	Label - Size label	205 PCS
16	Polybag	205 PCS

Export Item No. 3: Mens L/S Shirt

Qty: 25 NOS

Import Items:

S. No.	Item Description	Qty. recommended
17	65% Polyester / 35% Cotton Woven Dyed Fabric GSM 215 +/-10%	76 SQM
18	Metal Button Cap Part (a)	75 PCS
19	Metal Button Hook Part (b)	75 PCS
20	Metal Button Loop Part (c)	75 PCS
21	Metal Button Rivet Part (d)	75 PCS
22	Polybag	25 PCS

Export Item No. 4: Mens L/S Shirt

Qty: 40 NOS

Import Items:

S. No.	Item Description	Qty. recommended
23	65% Polyester / 35% Cotton Woven Dyed Fabric GSM 215 +/-10%	82.400 SQM
24	Metal Button Cap Part (a)	120 PCS
25	Metal Button Hook Part (b)	120 PCS
26	Metal Button Loop Part (c)	120 PCS
27	Metal Button Rivet Part (d)	120 PCS
28	Polybag	40 PCS

Export Item No. 5: Mens Trouser

Qty: 10 NOS

Import Items:

S. No.	Item Description	Qty. recommended
29	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	24 SQM
30	Metal Button Cap Part (a)	30 PCS
31	Metal Button Hook Part (b)	30 PCS
32	Metal Button Loop Part (c)	30 PCS
33	Metal Button Rivet Part (d)	30 PCS
34	Polybag	10 PCS

Export Item No. 6: Mens Trouser

Qty: 485 NOS

Import Items:

S. No.	Item Description	Qty. recommended
35	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	1164 SQM
36	Metal Button Cap Part (a)	970 PCS
37	Metal Button Hook Part (b)	970 PCS
38	Metal Button Loop Part (c)	970 PCS

39	Metal Button Rivet Part (d)	970 PCS
40	Polybag	485 PCS

Export Item No. 7: Mens Sleeveless Jacket

Qty: 670 NOS

Import Items:

S. No.	Item Description	Qty. recommended
41	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	1266.300 SQM
42	Velcro Loop (20 mm)	335 MTR
43	Velcro Hook (20 mm)	335MTR
44	Zipper VSOR-86 DAG EJ PB16	670 PCS
45	Polybag	670 PCS

Export Item No. 8: Mens Trouser

Qty: 785 NOS

Import Items:

S. No.	Item Description	Qty. recommended
46	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	2316 SQM
47	Metal Button Cap Part (a)	6280 PCS
48	Metal Button Hook Part (b)	6280 PCS

49	Metal Button Loop Part (c)	6280 PCS
50	Metal Button Rivet Part (d)	6280 PCS
51	Polybag	785 PCS

Export Item No. 9: Mens Worker Suit

Qty: 195 NOS

Import Items:

S. No.	Item Description	Qty. recommended
52	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	946 SQM
53	Metal Button Cap Part (a)	1950 PCS
54	Metal Button Hook Part (b)	1950 PCS
55	Metal Button Loop Part (c)	2340 PCS
56	Metal Button Rivet Part (d)	2340 PCS
57	Polybag	195 PCS

Export Item No. 10: Mens Dungaree

Qty: 675 NOS

Import Items:

S. No.	Item Description	Qty. recommended
58	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	2241 SQM

59	100% polyester knit Dyed Fabric, 225 gsm +/-10%	155.250 SQM
60	Metal Button Cap Part (a)	4050 PCS
61	Metal Button Hook Part (b)	4050 PCS
62	Metal Button Loop Part (c)	4050 PCS
63	Metal Button Rivet Part (d)	4050 PCS
64	Buckle Part-1 - WB35B pa6-6	1350 PCS
65	Buckle Part-2 LN35B PA6	1350 PCS
66	Belt	1046.250 MTR
67	Polybag	675 PCS

Export Item No. 11: Mens Trouser

Qty: 49 NOS

Import Items:

S. No.	Item Description	Qty. recommended
68	65% Polyester /35% Cotton Woven Dyed Fabric GSM 245 +/-10%	118 SQM
69	Metal Button Cap Part (a)	147 PCS
70	Metal Button Hook Part (b)	147 PCS
71	Metal Button Loop Part (c)	147 PCS
72	Metal Button Rivet Part (d)	147 PCS
73	Polybag	49 PCS

Export Item No. 12: Weste

Qty: 250 NOS

Import Items:

S. No.	Item Description	Qty. recommended
74	(75% Baumwolle / 24% Polyester /1% Antistatic Woven Dyed fabric GSM290 +/-10%)	575 SQM
75	Velcro Loop (20 mm)	225 MTR
76	Velcro Hook (20 mm)	162 MTR
77	Velcro Loop (50 mm)	175 MTR
78	Velcro Hook (50 mm)	175 MTR
79	Velcro Loop (100 mm)	87.500 MTR
80	Buckle(Buckle)	250 PCS
81	Woven Elastic 25mm	50 MTR
82	Metal Eyelet(Metal Eyelet)	250 PCS
83	Reflective Tape - 50 mm	1015.630 MTR
84	Zipper 4794713 CIFOR-56 DA8SP E PB16	250 PCS
85	Polybag	250 PCS

Export Item No. 13: Jumpsuit

Qty: 136 NOS

Import Items:

S. No.	Item Description	Qty. recommended
86	50% Cotton / 50% Polyester Woven Dyed Fabric GSM 255+/-10%	710 SQM
87	Velcro Loop (20 mm)	190.400 MTR
88	Velcro Hook (20 mm)	129.200 MTR
89	Velcro Loop (50 mm)	27.200 MTR
90	Velcro Loop (100 mm)	13.600 MTR
91	Zipper 4175382 CFC-8* DALH1 E/DALH1 E P16	136 PCS
92	Zipper 0810127 CFC-86 DALH1 E P16	272 PCS
93	Polybag	136PCS

Export Item No. 14: Weste

Qty: 500 NOS

Import Items:

S. No.	Item Description	Qty. recommended
94	50% CYL / 50% Polyester Woven Dyed Fabric GSM 195 +/-10%	965 SQM
95	Velcro Loop (20 mm)	290 MTR
96	Velcro Hook (20 mm)	290 MTR
97	Woven Elastic 22mm	1500 MTR
98	Reflective Tape - 50 mm	891 MTR

99	Reflective Tape Print	500 PCS
100	Zipper 4850827 CIFOR-56 DA8BLH EJ PB16	500 PCS
101	Zipper 4871498 CIFIC-56 DA8BLHD EJ PB16	500 PCS
102	Polybag	500 PCS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	JIWANRAM SHEODUTTRAI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001161AM26
RA File Number	02AX04000162 AM26
Licence No and Date	0211008810/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted the measurement chart and images of all export products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the measurement chart and images of all export products.

The case stands deferred.

Case No.	48 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001163AM26
RA File Number	07AX04000347 AM26
Licence No and Date	0711014582/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shirt (Full Sleeve) (Style No.13501911) Made of 42% Hemp 35% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246	7090 PCS	42% Hemp 35% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246	21980 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	49 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001164AM26
RA File Number	07AX04000352 AM26
Licence No and Date	0711014584/29/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS PINAFORE DRESS MADE OF 76% CONV. RAYON 24% RECYCLE POLYESTER CHARLENE LUMINOUS SATIN WOVEN FABRIC, GSM 82	15500 NOS	76% Conv. Rayon, 24% Recycle Polyester Woven Charlene Luminous Satin Fabric, Width 55 Inches, GSM 82	18451 SQM
	STYLE D7/I132			

			100% Polyester 210T Taffeta Woven lining Fabric, Width 58 Inches, GSM 60	9556 SQM
2	BABIES PINAFORE DRESS MADE OF 76% CONV. RAYON 24% RECYCLE POLYESTER CHARLENE LUMINOUS SATIN WOVEN FABRIC, GSM 82 STYLE D71132	3500 NOS	76% Conv. Rayon, 24% Recycle Polyester Woven Charlene Luminous Satin Fabric, Width 55 Inches, GSM 82	3858 SQM
			100% Polyester 210T Taffeta Woven lining Fabric, Width 58 Inches, GSM 60	1998 SQM
3	BABIES PINAFORE DRESS, MADE OF 100% BCI COTTON CORDUROY WOVEN FABRIC, GSM 220, STYLE D70843	15906 NOS	100% BCI COTTON CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 55 INCHES, GSM 220	11477 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	50 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001165AM26
RA File Number	07AX04000350 AM26
Licence No and Date	0711014585/29/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has mentioned the word 'Dyed' in the input details in their application and Appendix 4E. However, it may be seen that 'Dyed' word is not mentioned in the export description and also Appendix 4E. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the copy of the amendment of the authorisation in this regard. The case stands deferred.	

Case No.	51 / NC/5/MEET/Aug/202526/9
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Case Status	Case Deferred
Party Name	BHR IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001167AM26
RA File Number	05AX04000509 AM26
Licence No and Date	0511033000/30/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD for all input fabrics including isolation, clearly identifying each CAD with respective input. 2. Firm to submit the colored image of all garments, displaying and notifying each input used in the respective garment 3. Firm to submit the measurement chart for each export product clearly identifying each measurement chart with respective product. The case stands deferred	

Case No.	52 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001219AM26			
RA File Number	05AX04000820 AM26			
Licence No and Date	0511033049/02/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES BLOUSE OR TOP MADE OUT OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 117 (+/-10%) WIDTH 58 (+/-10%)	2093 NOS	100% POLYESTER PRINTED WOVEN FABRIC GSM 117 (+/-10%) WIDTH 58 (+/-10%)	6282 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	53 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001224AM26
RA File Number	05AX04000821 AM26
Licence No and Date	0511033059/02/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted image of garments. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the image/clarify use of two fabrics in garment. The case stands deferred.	

Case No.	54 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001226AM26
RA File Number	05AX04000681 AM26
Licence No and Date	0511033063/02/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	55 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved

Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001250AM26
RA File Number	05AX04000797 AM26
Licence No and Date	0511033086/03/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (MZ000194) Made of 55% Linen 45% Cotton Dyed Woven Fabric Gsm 155 (+/-10%) Fiber Composition +/-3%	3152 NOS	Fabric To be Used in the Garments 55% Linen 45% Cotton Dyed Woven Fabric Gsm 155 (+/-10%) Fiber Composition +/-3%	8732 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	56 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001258AM26
RA File Number	05AX04000830 AM26
Licence No and Date	0511033096/03/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the width of Import items PP Webbing. Reason for Import items PP Webbing a) in pcs instead of roll
b) 37 inches for the export of 30-32 inches of belt 41 inches for 34-36 inches of belt and 45 inches for 38-40 inches of belt. Please clarify.
2. Firm to submit the justification of 5% wastage when import of PP Webbing sizes 45" in pieces

The case stands deferred.

Case No.	57 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001263AM26
RA File Number	07AX04000376 AM26
Licence No and Date	0711014621/03/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Parka (Style No.WM5169) Made of 100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 174	1508 NOS	100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 174	6951.880 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	58 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025

HQ File Number	HQRNORM APPLY 00001268AM26
RA File Number	05AX04000846 AM26
Licence No and Date	0511033106/04/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN DYED WOVEN FABRIC GSM 165 +/-10% STYLE NO. 10041532MS/PT/WN, 100182451MS	6516 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 165 +/-10%	17072 SQM
2	LADIES JACKET MADE OF 100% LINEN DYED WOVEN FABRIC GSM 165 +/-10% STYLE NO. 100046074MS, 100213030MS	756 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 165 +/-10% S	2457 SQM
3	LADIES TUNIC MADE OF 100% LINEN DYED WOVEN FABRIC GSM 130 +/-10% STYLE NO. 100213012MS	750 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 130 +/-10%	2100 SQM
4	LADIES TUNIC MADE OF 100% LINEN YARN DYED WOVEN FABRIC GSM 140 +/-10% STYLE NO. 100218577MS	570 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 140 +/-10%	1425 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	59 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001269AM26

RA File Number	05AX04000844 AM26			
Licence No and Date	0511033107/04/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 165 +/-10% STYLE NO. 100046074MS, 100046074PT, 100213030MS, 100213030WN	2072 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 165 +/-10%	6423 SQM
2	LADIES TROUSER MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 165 +/-10% STYLE NO. 100213045MS, 100213045PT, 100218568MS, 100218568PT	2786 NOS	Fabric to be used in the Garment 100% LINEN PRINTED WOVEN FABRIC GSM 165 +/-10%	7104 SQM
3	LADIES TROUSER MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178 +/-10% STYLE NO. 10041532PT, 10041532WN, 100213022MS, 100213025MS	2068 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178 +/-10%	5584 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	60 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001270AM26
RA File Number	05AX04000843 AM26
Licence No and Date	0511033108/04/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 215 +/-10% STYLE NO. 100135316MS/PT/WN, 100212850MS/PT, 100213020MS, 100213023MS, 100179895MS/PT, 100212854MS/WN	7154 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 215 +/-10%	18243 SQM
2	LADIES JACKET MADE OF 100% LINEN YARN DYED WOVEN FABRIC GSM 178 +/-10% STYLE NO. 100046074MS	764 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10%	2445 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	61 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001275AM26
RA File Number	05AX04000841 AM26
Licence No and Date	0511033111/04/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm export items are ladies trouser with indigenous lining. The firm claimed is 4.05 SQM per Pc. From CAD works out to 4.53 SQM per special style with gathering all over and frills at bottom. Measurement chart not submitted. Despite the special style, claim of 4.05 SQM per Pc appears too high. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product and the raw materials to explain their case.

The case stands deferred.

Case No.	62 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	NANDAN TERRY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001286AM26
RA File Number	08AX04000377 AM26
Licence No and Date	0811015212/04/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm is manufacturing polyester fabric sheet sets from 10% polyester fabric through a simple process of cutting stitching and packing but they have not given SQMs of each set to ascertain the correctness of their claim. Firm may submit the following information:-

1. Firm to submit the SQMs of per set of export product.
2. Firm to submit the total weight of export product in kgs and the total weight of input fabric claimed, in kgs

The case stands deferred.

Case No.	63 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001288AM26
RA File Number	07AX04000373 AM26
Licence No and Date	0711014633/04/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	WOMEN OS TT JACKET, MADE UP OF 100% BCI COTTON DENIM WOVEN FABRIC, GSM 322, STYLE No : F2525W165	10000 NOS	100% BCI Cotton Denim woven fabric, Width 60 Inches, GSM 322	31930.910 SQM
2	WOMEN FUR JACKET MADE UP OF 100% RECYCLED POLYESTER KNITTED LUXE FUR FABRIC GSM 380, STYLE No : 2167	10000 NOS	100% Recycled Polyester Knitted Luxe Fur Fabric, Width 60 GSM 380	28215.240 SQM
			100% Recycled Nylon Coated Woven Lining Fabric, Width 57 Inches, GSM 38	25408.940 SQM
			98% Polyester, 2% Elastane Knitted Rib Fabric, Width 37 Inches, GSM 870	3742.760 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	64 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001301AM26
RA File Number	05AX04000855 AM26
Licence No and Date	0511033142/05/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	BABIES GARMENT DRESS NA-BABY GARMENTS DRESS MADE OUT OF 100% ACETATE DYED WOVEN FABRIC GSM 146 (+/-10%) WIDTH 56 (+/-10%)	1174 NOS	100% ACETATE DYED WOVEN FABRIC GSM 146 (+/-10%) WIDTH 56 (+/-10%)	1585 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	65 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001302AM26			
RA File Number	05AX04000866 AM26			
Licence No and Date	0511033143/05/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT NA-LADIES SKIRT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 97 (+/-10%) WIDTH 58 (+/-10%)	2306 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 97 (+/-10%) WIDTH 58 (+/-10%)	11538 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	66 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001303AM26
RA File Number	05AX04000852 AM26
Licence No and Date	0511033144/05/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178 +/-10% STYLE NO. 100046074MS, 100046074PT, 100213031MS	1252 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178 +/-10%	3944 SQM
2	LADIES TROUSER MADE OF 100% LINEN YARN DYED WOVEN FABRIC GSM 178 +/-10% STYLE NO. 100041532PT/MS/WN, 100182451MS, 100212856MS, 100218579MS/PT	4660 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 178 +/-10%	12815 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RUKSH GARMENTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025

and Date	
HQ File Number	HQRNORM APPLY 00001321AM26
RA File Number	06AX04000119 AM26
Licence No and Date	0611003687/05/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD, Image and measurement chart for all export products. 2. Please display the use of both the input fabrics in coloured image of all garments. The case stands deferred.	

Case No.	68 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	CITIZEN RAIN GEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001323AM26
RA File Number	02AX04000147 AM26
Licence No and Date	0211008847/06/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export umbrella made from polyester coated fabric, GSM 69 +-10%, ribs, tube and handle. The firm has mentioned the width of fabric as 64 inch to 68 inch which is in huge variation. Firm has not submitted CAD/ Leymarker for consumption of umbrella cloth and Net contents of accessories in the export product. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/Leymarker with wastage claimed for umbrella clothes and net contents of steel tube, ribs in the export product. The firm should also declare the exact width of imported umbrella cloth. The case stands deferred.	

Case No.	69 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	CENTURY ENKA LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001335AM26

RA File Number	31AX04000079 AM26			
Licence No and Date	3111004908/06/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HT Polyester Yarn	500000 KGS	Polyester Chips	516000 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	70 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	BADRI COTSYN LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001344AM26
RA File Number	56AX04000091 AM26
Licence No and Date	5611003947/06/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the manufacture process in detail justifying 5.26 % wastage and wastage at each stage of manufacture. The case stands deferred.	

Case No.	71 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001347AM26
RA File Number	05AX04000832 AM26
Licence No and Date	0511033169/06/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket with Lining 71/0 Ladies Jacket Made of Shell: 100% Cotton Woven Dyed Twill Fabric Gsm 296 (+/-10%) Lining: 60% Cupro 40% Cotton (+/-3%) Woven Dyed Fabric Gsm 110 (+/-10%) Style: 211A93141-OO261C18	3500 NOS	Fabric to be used in the Garment 100% Cotton Woven Dyed Twill Fabric Gsm 296 (+/-10%)	10745 SQM
			Lining to be used in the garment 60% Cupro 40% Cotton (+/-3%) Woven Dyed Fabric Gsm 110 (+/-10%)	1925 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	72 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SURGINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001354AM26
RA File Number	05AX04000845 AM26
Licence No and Date	0511033158/06/06/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	73 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MADURA TECHNICAL FABRICS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001381AM26
RA File Number	03AX04001228 AM26
Licence No and Date	0311044604/09/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER YARN	80000 KGS	POLYESTER CHIPS	84000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	74 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001397AM26
RA File Number	32AX04000199 AM26

Licence No and Date	3211009177/10/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Knitted Gloves made from 4 type of different fabrics. The firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/Lay marker, sketch/image and measurement sheet of export items alongwith use of each fabric in the export item by using coloured image. The case stands deferred.	

Case No.	75 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001402AM26
RA File Number	05AX04000908 AM26
Licence No and Date	0511033216/10/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for both export products. The case stands deferred.	

Case No.	76 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001403AM26
RA File Number	05AX04000931 AM26
Licence No and Date	0511033217/10/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-BOYS SHORTS MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 115 (+/-10%) WIDTH 56 (+/-10%)	9178 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 115 (+/-10%) WIDTH 56 (+/-10%)	11200 SQM
2	NA-BOYS SHORTS MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 115 (+/-10%) WIDTH 56 (+/-10%)	7612 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 115 (+/-10%) WIDTH 56 (+/-10%)	6092 SQM
3	NA-BABY GARMENTS DRESS MADE OUT OF 100% POLYESTER DYED NET KNITTED FABRIC GSM 165 (+/-10%) WIDTH 61 (+/-10%)	360 NOS	100% POLYESTER DYED NET KNITTED FABRIC GSM 165 (+/-10%) WIDTH 61 (+/-10%)	641 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001404AM26
RA File Number	05AX04000930 AM26
Licence No and Date	0511033218/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm export item is ladies skirt. The firm has claimed consumption of 1.31 SQM per Pc in Appendix 4E while as per application details, the consumption has been claimed as 5.13 SQM per Pc. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be clarify the same.

The case stands deferred.

Case No.	78 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001405AM26
RA File Number	05AX04000919 AM26
Licence No and Date	0511033219/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 72 +/-10% STYLE NO. 776829, 773029, 782501-P	11150 NOS	Fabric to be used in the Garment 100% POLYESTER PRINTED WOVEN FABRIC GSM 72 +/-10%	54078 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	79 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001411AM26
RA File Number	30AX04000163 AM26
Licence No and Date	3011007150/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has indicated two ITC (HS) Code is 52054130 & 52054190 in one export product. The issue was deliberated. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the clarification in this regard.

The case stands deferred.

Case No.	80 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001412AM26
RA File Number	32AX04000202 AM26
Licence No and Date	3211009184/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	81 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	FLOOR GARDENS
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001418AM26
RA File Number	10AX04000080 AM26
Licence No and Date	1011003181/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:1.

1. Firm to submit the details of indigenous input with quantity.
2. Firm to submit the net weight of PVC and DOTP in export item.

The case stands deferred.

Case No.	82 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001421AM26
RA File Number	05AX04000920 AM26
Licence No and Date	0511033238/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SKIRT MADE WITH 85% POLYESTER 15% METALLISED FIBRE KNITTED PRINTED PLEATED FABRIC ? GSM 140 +/-10% WIDTH 135 CMS. WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: MG3088	920 NOS	85% POLYESTER 15% METALLISED FIBRE KNITTED PRINTED PLEATED FABRIC? GSM 140 +/-10% WIDTH 135 CMS	1160 SQM
2	BABIES DRESS MADE WITH 95% POLYESTER 5% ELASTANE KNITTED DYED VELOUR WITH EMB. SEQUINS FABRIC ? GSM 315 +/-10% WIDTH 120 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: JSW5TDQ12B	835 NOS	95% POLYESTER 5% ELASTANE KNITTED DYED VELOUR WITH EMB. SEQUINS FABRIC ? GSM 315 +/-10% WIDTH 120 CMS	910 SQM
3	"GIRLS DRESS MADE WITH 95% POLYESTER 5% ELASTANE KNITTED DYED VELOUR WITH EMB. SEQUINS FABRIC ? GSM315 +/-10% WIDTH 120 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: JSW5TDQ12B	4680 NOS	95% POLYESTER 5% ELASTANE KNITTED DYED VELOUR WITH EMB. SEQUINS FABRIC ? GSM 315 +/-10% WIDTH 120 CMS	6084 SQM
4	GIRLS DRESS MADE WITH 95% POLYESTER 5% ELASTANE KNITTED	3917	95% POLYESTER 5% ELASTANE KNITTED DYED	8696

	DYED VELOUR WITH EMB. SEQUINS FABRIC ? GSM 315 +/-10% WIDTH 120 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style no.: EAW25SD3	NOS	VELOUR WITH EMB. SEQUINS FABRIC ? GSM 315 +/-10% WIDTH 120 CMS	SQM
5	GIRLS DRESS MADE WITH :100% POLYESTER KNITTED DYED RED SEQUIN MESH FABRIC ? GSM240 +/-10% WIDTH 132 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: 3400324102	6976 NOS	100% POLYESTER KNITTED DYED RED SEQUIN MESH FABRIC ? GSM 240 +/-10% WIDTH 132 CMS	7256.040 SQM
6	BABIES DRESS MADE WITH 100% POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: 3400324089-01	3655 NOS	100% POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS	1835.550 SQM
7	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) Style No.: 3400324089-01	4165 NOS	100% POLYESTER KNITTED MESH DYED ROSE FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS	2329.200 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	83 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001437AM26
RA File Number	05AX04000949 AM26
Licence No and Date	0511033258/11/06/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the	

recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. The firm to indicate the components of garment where each fabric is used and identify in the image of garment.

The case stands deferred.

Case No.	84 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001468AM26
RA File Number	06AX04000124 AM26
Licence No and Date	0611003697/12/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Riding breaches. Firm has submitted CAD with self entered specifications. Firm has not submit CAD. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD having specifications generated by CAD software. The case stands deferred.	

Case No.	85 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001470AM26
RA File Number	05AX04000959 AM26
Licence No and Date	0511033297/12/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Blouse (full sleeve) 71/0 Ladies Blouse (full sleeve) made of 96% Polyester 4% Metallic (+/-3%) Woven Printed Fabric Gsm 49 (+/-10%) of Filament Non-Textured Yarn, Style: 776712	3500 NOS	Fabric to be used in the Garment 96% Polyester 4% Metallic (+/-3%) Woven Printed Fabric Gsm 49 (+/-10%) of Filament Non-Textured Yarn	9380 SQM
2	Ladies Trouser wide Leg 71/0 Ladies Trouser wide Leg made of 100% Cotton Yarn of Different Color Cross Twill Fabric Gsm 133 (+/-10%), Style: 779605	8200 NOS	Fabric to be used in the Garment 100% Cotton Yarn of Different Color Woven Fabric Gsm 133 (+/-10%)	22386 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	RKM INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001473AM26
RA File Number	13AX04000073 AM26
Licence No and Date	1311003979/12/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	87 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	SURGINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025

and Date	
HQ File Number	HQRNORM APPLY 00001475AM26
RA File Number	05AX04000948 AM26
Licence No and Date	0511033302/12/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD, Image and measurement chart for all products. 2. Firm to submit the weight of each export product, weight of each input in kgs together with wastage claimed on weight basis for each export product. The case stands deferred.	

Case No.	88 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001479AM26			
RA File Number	07AX04000408 AM26			
Licence No and Date	0711014712/12/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.M651) Made of 92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251	8840 NOS	92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251	21658 SQM
	& 100% Nylon Dyed Woven Fabric With DWR Finish GSM 370		100% Nylon Dyed Woven Fabric With DWR Finish GSM 370	795.600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MADURA TECHNICAL FABRICS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001487AM26
RA File Number	03AX04001296 AM26
Licence No and Date	0311044753/13/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	200000 KGS	NYLON 6 CHIPS	205000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	90 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001505AM26
RA File Number	05AX04001002 AM26
Licence No and	0511033330/16/06/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-GIRLS DRESS MADE OUT OF 100% RECYCLED POLYESTER YARN DYED WOVEN FABRIC GSM 200 (+/-10%) WIDTH 57 (+/-10%)	4425 NOS	100% RECYCLED POLYESTER YARN DYED WOVEN FABRIC GSM 200 (+/-10%) WIDTH 57 (+/-10%)	10621 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	MAXTECH INDUSTRIES LLP			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001511AM26			
RA File Number	03AX04001366 AM26			
Licence No and Date	0311044851/16/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Filter Bag (Size of 160 x 8000 mm Long of material 100% Evonik P84 with PTFE scrim	1000 NOS	100% Evonik P84 with PTFE scrim with OWR finish	4849.308 SQM

	with OWR finish fabric) Net Content 1) 100% Evonik P84 with PTFE scrim with OWR finish :4,596.50 SQM 2) PTFE Threads: 35.85 KGS 5)SS 301 stainless steel cold roll strip: 320.00 KGS		PTFE Threads	36.209 KGS
			SS 301 stainless steel cold roll strip	323.2 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001521AM26
RA File Number	03AX04001354 AM26
Licence No and Date	0311044860/17/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	182000 KGS	NYLON 6 CHIPS	186550 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001522AM26
RA File Number	03AX04001346 AM26
Licence No and Date	0311044861/17/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	318000 KGS	NYLON 6 CHIPS	325950 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	94 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001540AM26
RA File Number	05AX04000993 AM26
Licence No and Date	0511033361/17/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS MADE WITH 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENIOUS) STYLE NO.3400324089-02	715 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS	359 SQM
2	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. 3400324089-02	3930 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS.	2198 SQM
3	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS. WITH LINING/TRIM 100% POLYESTER KNITTED FABRIC (INDIGENOUS) STYLE NO. 3200323569-02	4182 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH DYED RED FLOWER FABRIC GSM 195 +/-10% WIDTH 135 CMS	6284 SQM
4	BABIES DRESS OUTER MADE WITH 51% NYLON 49% COTTON KNITTED MESH DYED FABRIC GSM 85 +/-10% WIDTH 147 CMS INNER 100% POLYESTER KNITTED AND LINING 100% COTTON KNITTED FABRIC (INDIGENOUS) STYLE NO. 3550323856	4646 NOS	Fabric to be used in the Garment 51% NYLON 49% COTTON KNITTED MESH DYED FABRIC GSM 85 +/-10% WIDTH 147 CMS	4890 SQM
5	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED VELOUR MULTI COLOR SEQUINS FABRIC GSM 300 +/-10% WIDTH 120 CMS. WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. EWA25SD02	6200 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED VELOUR MULTI COLOR SEQUINS FABRIC GSM 300 +/-10% WIDTH 120 CMS	10386 SQM
6	BABIES DRESS MADE WITH 100% POLYESTER KNITTED MESH WITH STAR FOIL PRINT FABRIC GSM 46 +/-10% WIDTH 140 CMS. WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TCE10	814 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH WITH STAR FOIL PRINT FABRIC GSM 46 +/-10% WIDTH 140 CMS	1009.360 SQM

7	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED MESH WITH STAR FOIL PRINT FABRIC GSM 46 +/- 10% WIDTH 140 CMS. WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TCE10	4172 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED MESH WITH STAR FOIL PRINT FABRIC GSM 46 +/- 10% WIDTH 140 CMS	6166.640 SQM
8	BABIES DRESS MADE WITH 95% POLYESTER 5% ELASTANE KNITTED DYED POLY MESH WITH SILVER SEQUINS FABRIC GSM 190 +/-10% WIDTH 120 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TDQ11	814 NOS	Fabric to be used in the Garment 95% POLYESTER 5% ELASTANE KNITTED DYED MESH WITH SILVER SEQUINS FABRIC GSM 190 +/-10% WIDTH 120 CMS	767.600 SQM
9	GIRLS DRESS MADE WITH 95% POLYESTER 5% ELASTANE KNITTED DYED POLY MESH WITH SILVER SEQUINS FABRIC GSM 190 +/-10% WIDTH 120 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TDQ11	4157 NOS	Fabric to be used in the Garment 95% POLYESTER 5% ELASTANE KNITTED DYED MESH WITH SILVER SEQUINS FABRIC GSM 190 +/-10% WIDTH 120 CMS	5048.400 SQM
10	BABIES DRESS MADE WITH 100% POLYESTER KNITTED DYED MESH WITH MULTI COLOR SEQUINS FABRIC GSM 250 +/-10% WIDTH 130 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TCE09	1218 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED MESH WITH MULTI COLOR SEQUINS FABRIC GSM 250 +/-10% WIDTH 130 CMS	922.030 SQM
11	GIRLS DRESS MADE WITH 100% POLYESTER KNITTED DYED MESH WITH MULTI COLOR SEQUINS FABRIC GSM 250 +/-10% WIDTH 130 CMS WITH LINING 100% POLYESTER KNITTED (INDIGENOUS) STYLE NO. JSW5TCE09	6224 NOS	Fabric to be used in the Garment 100% POLYESTER KNITTED DYED MESH WITH MULTI COLOR SEQUINS FABRIC GSM 250 +/-10% WIDTH 130 CMS	8171.970 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	95 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred

Party Name	SAI TEXTILES
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001541AM26
RA File Number	32AX04000215 AM26
Licence No and Date	3211009226/17/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/image and measurement chart of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for the export items. The case stands deferred.	

Case No.	96 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	RICHACO EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001543AM26			
RA File Number	05AX04001024 AM26			
Licence No and Date	0511033378/18/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% POLYESTER DYED WOVEN FABRIC GSM 58+/-10% STYLE NO. CP016/245044 HOL25	1228 NOS	Fabric to be used in the Garment 100% POLYESTER DYED WOVEN FABRIC GSM 58 +/-10%	3070 SQM
2	LADIES TROUSER MADE OF 85% TENCEL 15% NYLON DYED WOVEN FABRIC GSM 110+/-10% STYLE NO. 100213394 MS	2396 NOS	Fabric to be used in the Garment 85% TENCEL 15% NYLON DYED WOVEN FABRIC GSM	8314 SQM

			110 +/-10%	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	97 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001545AM26
RA File Number	07AX04000482 AM26
Licence No and Date	0711014766/18/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Jacket With Hood (Style No.WM6885) Made of 100% Polyester Knitted other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric With DWR Finish GSM 300	9165 NOS	100% Polyester Knitted other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric With DWR Finish GSM 300	24562.200 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	98 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	TOPSACK PACKAGING PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001546AM26			
RA File Number	07AX04000459 AM26			
Licence No and Date	0711014769/18/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers (Printed Attachment Bag) Polypropylene Granules -418000Kgs , Uv-10000Kgs , LDPE-15000Kgs , LLDPE-33000Kgs , PPMF Yarn -24000Kgs	500000 KGS	Polypropylene Granules (Extrusion Grade / Lamination Grade / Filament Grade	472340 KGS
			UV Stabilizer Masterbatch (Containing Not More Than20% UV stabilizer)	10000 KGS
			LDPE Granules (Liner Grade /Film Grade /Lamination Grade / Extrusion Grade)	15750 KGS
			LLDPE Granules (Liner Grade /Film Grade /Lamination Grade /Extrusion Grade)	34650 KGS
			Polypropylene Multifilament Yarn (Thread For stitching)	25200 KGS

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001549AM26
RA File Number	05AX04000960 AM26
Licence No and Date	0511033386/18/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TOP MADE OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 101 (+/-10%) STYLE NO. UI5TTL86	2302 NOS	100% POLYESTER PRINTED WOVEN FABRIC GSM 101 (+/-10%)	5755 SQM
2	LADIES TOP MADE OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 101 (+/-10%) STYLE NO . OI5TTL86	315 NOS	100% POLYESTER PRINTED WOVEN FABRIC GSM 101 (+/-10%)	1008 SQM
3	LADIES SHIRT (FULL SLEEVE) MADE OF SHELL : 100% POLYESTER DYED WOVEN FABRIC GSM 50 (+/-10%) LINING: 100% POLYESTER DYED WOVEN LINING FABRIC GSM 72 (+/-10%) STYLE NO. UI5TD177	630 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 50 (+/-10%)	1457 SQM
			100% POLYESTER DYED WOVEN LINING FABRIC GSM 72 (+/-10%)	882 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	100 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001551AM26
RA File Number	02AX04000216 AM26
Licence No and Date	0211008921/18/06/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/image and measurement chart for all export products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for the export items. The case stands deferred.	

Case No.	101 / NC/5/MEET/Aug/202526/9			
Case Status	Case Approved			
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025			
HQ File Number	HQRNORM APPLY 00001576AM26			
RA File Number	05AX04001030 AM26			
Licence No and Date	0511033400/19/06/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TOP MADE OF 65% LYOCELL	3000	65% LYOCELL 35%	8961.140

	35% POLYAMIDE WOVEN DYED FABRIC GSM 57 (TOLERANCE +/- 10%)	NOS	POLYAMIDE WOVEN DYED FABRIC GSM 57 (TOLERANCE +/- 10%)	SQM
2	GIRLS ENSEMBLES MADE OF 99% POLYESTER 1% SPANDEX WOVEN DYED FABRIC GSM 244 (TOLERANCE +/- 10%) AND 97% POLYESTER 3% SPANDEX WOVEN DYED FABRIC GSM 94 (TOLERANCE +/- 10%)	2800 NOS	99% POLYESTER 1% SPANDEX WOVEN DYED FABRIC GSM 244 (TOLERANCE +/- 10%)	3923.480 SQM
			97% POLYESTER 3% SPANDEX WOVEN DYED FABRIC GSM 94 (TOLERANCE +/- 10%)	981.240 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	102 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001653AM26
RA File Number	05AX04001083 AM26
Licence No and Date	0511033469/24/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT MADE OF 80% ECOVERO VISCOSE 20% POLYAMIDE WOVEN DYED FABRIC GSM 82 (TOLERANCE	9246 NOS	80% ECOVERO VISCOSE 20% POLYAMIDE WOVEN DYED FABRIC GSM 82 (	33378 SQM

	+/- 10%)		TOLERANCE +/- 10%)	
2	LADIES DRESS MADE OF 80% ECOVERO VISCOSE 20% POLYAMIDE WOVEN DYED FABRIC GSM 82 (TOLERANCE +/- 10%)	5500 NOS	80% ECOVERO VISCOSE 20% POLYAMIDE WOVEN DYED FABRIC GSM 82 (TOLERANCE +/- 10%)	34485 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	103 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001776AM26
RA File Number	05AX04001125 AM26
Licence No and Date	0511033576/30/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 93% RECYCLE POLYESTER AND 7% ELASTANE KNITTED SEQUINS DYED FABRIC GSM 295 (TOLERANCE +/- 10%)	3100 NOS	93% RECYCLE POLYESTER AND 7% ELASTANE KNITTED SEQUINS DYED FABRIC GSM 295 (TOLERANCE +/- 10%)	3627 SQM
2	GIRLS TOP MADE OF 100% RECYCLE POLYESTER KNITTED SEQUINS DYED FABRIC GSM 153 (TOLERANCE +/- 10%)	2000 NOS	100% RECYCLE POLYESTER KNITTED SEQUINS DYED FABRIC GSM 153 (TOLERANCE +/- 10%)	840 SQM

			+/- 10%)	
3	GIRLS DRESS MADE OF 100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	2500 NOS	100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	8150 SQM
4	GIRLS DRESS MADE OF 100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	4700 NOS	100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	9259 SQM
5	LADIES DRESS MADE OF 100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	5480 NOS	100% RECYCLE POLYESTER WOVEN DYED FABRIC GSM 69 (TOLERANCE +/- 10%)	32716 SQM
6	LADIES PLAYSUIT MADE OF 96 % POLYESTER 4 % SPANDEX KNITTED DYED FABRIC GSM 346 (TOLERANCE +/- 10%)	3360 NOS	96 % POLYESTER 4 % SPANDEX KNITTED DYED FABRIC GSM 346 (TOLERANCE +/- 10%)	7019 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	104 / NC/5/MEET/Aug/202526/9
Case Status	Case Approved
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00001857AM26
RA File Number	05AX04001165 AM26
Licence No and Date	0511033677/04/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES FULL SLEEVE SHIRT MADE OF 100% VISCOSE DYED WOVEN FABRIC GSM 95 (+/- 10%) SION J-270	400 PCS	Fabric to be used in the Garment 100% VISCOSE WOVEN DYED FABRIF GSM 95 (+/- 10%)	1052 SQM
2	LADIES SKIRT MADE OF 100% VISCOSE WOVEN DYED FABRIC GSM 95 (+/- 10%) SION J-289	550 PCS	Fabric to be used in the Garment 100% VISCOSE WOVEN DYED FABRIF GSM 95 (+/- 10%)	1661 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	105 / NC/5/MEET/Aug/202526/9
Case Status	Case Deferred
Party Name	PREMCHAND JUTE & INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00002117AM26
RA File Number	02AX04000303 AM26
Licence No and Date	0211009099/16/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of adhoc- norms. It has been observed that the import items are 100% recycle pp woven fabric and export items is 100% recycle pp woven fabric. The issue was deliberated. Accordingly, based on the deliberation the committee decided that such issue regarding policy for export/import of recycled pp has already been taken up with PC-2. The reply from them is awaited. Hence, the Committee decided to defer the case for further examination and expediting the comments from PC-2 section as earlier sought by NC-5. The case stand deferred.	

Case No.	106 / NC/5/MEET/Aug/202526/9
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Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Aug/ 202526/ 9 and 18/09/2025
HQ File Number	HQRNORM APPLY 00002790AM26
RA File Number	06AX04000211 AM26
Licence No and Date	0611003868/20/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and Measurement Chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and Measurement Chart for each export products. The case stands deferred.	